

### Abolition of cess on Rubber Industry

3550. SHRI S. B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the rubber growers had demanded abolition of cess on the industry and also urged to exempt rubber from the levy of Central Sales Tax and Local Sales Tax; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) No, Sir.

(b) Does not arise.

### Absorption of Kalinga Airlines Employees

3551. SHRI SAMAR MUKHERJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received representations from Kalinga Airlines Employees Union, Calcutta for absorption of Ex-Kalinga Airlines Employees in Indian Airlines or Air India;

(b) if so, what steps Government have taken to rehabilitate these ex-employees; and

(c) whether recruitment from outside has been resorted to by the Indian Airlines and the Air India ignoring the claim of these experienced employees?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). Representations have been received from time to time from Kalinga Airlines Employees Union as well as others. Some of the ex-employees of Kalinga Airlines had been appointed in Indian Airlines in 1968 and 1971-72. Since many of the employees do not come within the prescribed age limits in the regulations of the two Corporations, it has

not been possible to appoint all of them. The claims of these ex-employees are not ignored, subject of course to their fulfilling the laid down requirements regarding age and qualifications.

### Raids conducted by Income-tax and Customs Authorities

3552. SHRI JANARDHANA POOJARY: Will the Minister of FINANCE be pleased to state:

(a) the number of raids conducted by Income-Tax and Customs authorities for seizure of black money and contraband goods—separately during the period January 1980 to November 1980, month-wise; and

(b) the details of black money and contraband goods seized in each raid?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b). The details of the number of searches conducted under the Customs Act, 1962 and the value of goods seized as a result thereof are available (month-wise) for the period January to October 1980. These are given below:

Month	Number of Searches	Value of goods seized (Rs. in lakhs)
January . . . . .	1578	45.98
February . . . . .	1679	75.34
March . . . . .	*1590	*25.68
April . . . . .	*1544	*36.17
May . . . . .	*1117	*26.47
June . . . . .	*1118	*31.09
July . . . . .	*1598	*71.83
August . . . . .	*936	*34.84
September . . . . .	*1115	*52.51
October . . . . .	*1210	*40.53
Total	*13485	*440.44

\*Figures provisional.